

DIVISION BENCH  
COURT - I

**O-231**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/39(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	<b>SAHAL BUSINESS PVT LTD VS VEDICA SANJEEVANI PROJECTS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4) SEC. 244(1)</b>

**Appearance (via video conferencing/physically)**

**For Petitioner**

**Mr. Shaunak Mitra, Adv.**

**Ms. Sudarshana Dutta, Adv.**

**For R4 to R8**

**Mr. S. Bhattacharya, Adv.**

**Mr. Ritoban Sarkar, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for petitioner seeks time to file Vakaltanama. Two weeks' time is allowed.
3. Post this matter for consideration on **11.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**